

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2014 & IA NOS. 58 & 125 OF 2015**  
**&**  
**APPEAL NO. 223 OF 2014 & IA NOS. 59 & 126 OF 2015**

**Dated : 29<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Mula Pravara Electric Co-operative Society Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R-1

Mr. Deepa Chawan  
Ms. Ramni Tanjeja  
Mr. Nirav Shah for R-2

**ORDER**

**IA NOS. 58 & 125 OF 2015 in APPEAL NO. 222 OF 2014**  
**&**  
**IA NOS. 59 & 126 OF 2015 in APPEAL NO. 223 OF 2014**  
**(Applications seeking extension of time for filing reply)**

Since the replies have already been filed, these applications are dismissed.

**APPEAL NOS. 222 & 223 OF 2014**

It is represented that pleadings are completed.

List these matters for hearing on **14.07.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**